

कार्यालय
प्रधान मुख्य आयकर आयुक्त
तीसरी मंजिल, आयकर भवन,
महर्षि कर्वे मार्ग, मुंबई - 400 020



Office of the
Pr. Chief Commissioner of Income tax
3rd floor, Aayakar Bhavan,
Maharshi Karve Road, Mumbai - 400 020

फोन: 022-22016691/22077187

Email: mumbai.dcit.hq.pers@incometax.gov.in

F. No.Pr.CCIT/Mum/Hq/Pers/ITO/Promotion/Steno Gr.I/2024-25/8

Dated:- 30/12/2024

ORDER

1. The following officials in the grade of Stenographer Grade-II stand promoted on **regular basis** to the grade of **Stenographer Grade-I** against the Vacancy Year 2025 (01.01.2025-31.12.2025) (Pay Scale Rs.35,400- Rs.1,12,400/ Level 6 of 7th CPC) **with effect from 01.01.2025 or from the date of assumption of charge, whichever is later:-**

Sr. No.	Emp. Code	Employee's Name	Cat.
1	2	3	4
1	186855	Mr. Akash Kumar (S/o. Naurangi Chaudhary)	SC against Gen
2	186765	Mr. Rajeev Ranjan (S/o. Sunil Kumar)	OBC
3	186792	Mr. Dinkar Kumar Pandey (S/o. Baikunth Narayan Pandey)	Gen
4	186881	Ms. Puja Kumari (D/o. Vijay Prasad Keshri)	OBC against Gen
5	187014	Ms. Priyanshu Kumari (D/o. Shubhnarayan Pandey)	Gen
6	186832	Mr. Himanshu Rajput (S/o. Ramdas Rajput)	OBC
7	186777	Mr. Rajnit Mishra (S/o. Adya Prasad Mishra)	Gen
8	186790	Mr. Gaurav Kumar Jha (S/o. Sunil Kumar Jha)	Gen
9	186770	Ms. Arti Kumari (D/o. Alam Prasad)	OBC against Gen
10	186784	Mr. Rohit Kumar Valy (S/o. Leela Singh Valy)	Gen
11	186783	Mr. Hitesh Kumar Sharma (S/o. Puran Mal Sharma)	Gen
12	186799	Ms. Mansha Kumari (D/o. Madan Prasad Keshri)	OBC against Gen
13	186794	Mr. Mayank Arya (S/o. Moti Lal)	SC against Gen
14	186778	Ms. Trapti Agrawal (D/o. Satish Kumar Agrawal)	Gen

OS

Sr. No.	Emp. Code	Employee's Name	Cat.
1	2	3	4
15	186821	Mr. Kalyan Singh (S/o. Shripati)	OBC against Gen
16	186771	Mr. Shanul Husain (S/o. Mumtaz Husain)	OBC
17	186782	Mr. Krishn Kumar Sharma (S/o. Prabhati Lal Sharma)	Gen
18	186780	Mr. Saurabh Kumar (S/o. Lokendra Singh)	OBC
19	186797	Ms. Archana Kumari (D/o. Shivkumar Singh)	OBC against Gen
20	186919	Mr. Chandan Kumar (S/o. Sona Ray)	OBC
21	186927	Ms. Pratibha Shukla (D/o. Vidya Ram Shukla)	Gen
22	187028	Mr. Lokesh Kumar Yadav (S/o. Brij Lal Yadav)	OBC
23	186872	Mr. Yogesh Kumar Arya (S/o. Narendra Singh)	OBC
24	186844	Mr. Ashish Chaturvedi (S/o. Akhilesh Chaturvedi)	Gen
25	186835	Mr. Pawanesh Varma (S/o. Ameer Das)	OBC against Gen
26	186834	Ms. Srishti Vatsal (D/o. Virendra Kumar)	Gen
27	186994	Mr. Ravi Kumar (S/o. Shishpal Singh)	Gen
28	186827	Mr. Vicky Kumar (S/o. Veer Singh)	OBC
29	186878	Mr. Vikash (S/o. Mahendra Kumar)	OBC against Gen
30	186817	Mr. Pradeep (S/o. Radha Charan)	OBC against Gen
31	186965	Mr. Arjun Kumar (S/o. Bhola Prasad)	OBC against Gen
32	186822	Ms. Meenu Kumari (D/o. Shiv Kumar)	OBC against Gen
33	186874	Mr. Kartikeya Makkar (S/o. Vishal Makkar)	Gen
34	186936	Ms. Vijayalaxmi Meena Vijaylaxmi Meena (D/o. Sualal Meena)	OBC against Gen
35	186843	Mr. Shivam Singh (S/o. Gaya Prasad Singh)	OBC against Gen
36	186787	Mr. Udeswar Yadav (S/o. Shivnarayan Yadav)	OBC
37	186795	Mr. Gursewak Singh (S/o. Kulwant Singh)	OBC

Sr. No.	Emp. Code	Employee's Name	Cat.
1	2	3	4
38	186825	Mr. Ajay Kumar (S/o. Vijendra Singh)	OBC
39	188487	Mr. Mridul Umesh (S/o. V. P. Umesh)	Gen
40	186864	Mr. Ajay (S/o. Mahi Pal Singh)	OBC
41	186873	Mr. Suraj Kumar (S/o. Yogendra Prasad)	OBC against Gen
42	186810	Ms. Shehnaz (D/o. Haneef)	OBC
43	186804	Mr. Randheer Kumar Pal (S/o. Ram Prakash)	OBC against Gen
44	186902	Mr. Saurav Sharma (S/o. Shatrughna Sharma)	OBC
45	186808	Mr. Ravi Raushan Kumar (S/o. Birendra Kumar)	OBC
46	186862	Ms. Purnima Chaurasiya (D/o. Devesh Chaurasiya)	OBC
47	187620	Mr. Prashant Kumar (S/o. Umesh Prasad)	OBC
48	187602	Mr. Ajay Kumar (S/o. Ram Kewal Singh)	OBC
49	187603	Mr. Raushan Kumar (S/o. Rajesh Roy)	OBC
50	187622	Ms. Vaishali Chourasiya (S/o. Krishna Kumar Chourasiya)	OBC
51	187624	Ms. Neha Kumari (S/o. Dilip Kumar Singh)	OBC
52	187618	Mr. Amit Prajapati (S/o. Sri Ram Prajapati)	OBC
53	186775	Mr. Punit Kumar (S/o. Harpal Singh)	SC
54	186809	Ms. Kiran (D/o. Kailash Ram)	SC
55	187623	Ms. KM Yash (D/o. Verendra Singh)	SC
56	186806	Mr. Sunil Kumar Meena (S/o. Hukum Chand Meena)	ST
57	186831	Mr. Manish Meena (S/o. Ramsharan Meena)	ST
58	186815	Mr. Chandra Bhan Meena (S/o. Jagdish Prasad Meena)	ST
59	186863	Mr. Yogesh Kumar Meena (S/o. Manna Ram Meena)	ST

2. The above officials are required to assume charge as Stenographer Grade-I in pursuance of this order **on or after 01.01.2025, but within a maximum period of 90 days**



from 01.01.2025. Failure by any official to assume charge within the stipulated period, except for some valid reasons which shall be intimated to this office in writing, will attract disciplinary action under C.C.S. (C.C.A.) Rules, 1965 against such official. If any official is on any approved leave during the stipulated period, such fact should be reported to this office in writing, within 30 days of this order, by the office where such official is presently posted.

3. On grant of promotion on regular basis, a Government servant has an option for pay fixation under FR22 (1) (a) (1) in the higher post/ Pay Level either from the date of his promotion/upgradation or from the date of his next increment viz. 1st July or 1st January, within one month from the date of this order.

4. In view of DOP&T and AR No.36011/16/80-Estt.(SCT) dated 27.02.1981 and F. No. G.I.DOPT, O.M. No.36011/5/88-Estt.(SCT) dated 16.06.1989, the promotion of the officials belonging to SC/ST category are subject to verification of caste status.

5. The above regular promotion is subject to the final outcome of:-
a) Decision(s) rendered [including those wherein implementation is pending] by CAT Mumbai Bench/Bombay High Court/Supreme Court of India or any other Jurisdictional Court of India in respect of service matters and
b) Implementation of any directions/clarifications received from DOPT and/or CBDT in respect of service matters including the DOPT OM bearing No. 36012/16/2019-Estt.(Res.) dated 12.04.2022, which has direct bearing on the seniority of the officers/officials.

6. The regular promotion in the aforementioned cadre will be subject to any subsequent direction/instruction issued by DOPT/CBDT in pursuance of the Judgment passed by Hon'ble Supreme Court in the case of Jarnail Singh & Others vide order dated 28.01.2022 or any judgment/order passed by judicial authorities.

7. The above mentioned officials are liable to be reverted to their respective previous posts, after review of the vacancy position if any, re-fixation of seniority, change in eligibility of officials in future or for other administrative or judicial reasons, it is considered necessary to do so.

8. The officials promoted vide this order are retained in their respective charges where they are presently posted, until further orders.

9. The officials promoted vide this order shall continue to discharge the same functions and duties as they were discharging before their promotion, until further orders.



10. This issues with the approval of the Principal Chief Commissioner of Income Tax, Mumbai.

11. Hindi version follows.

Sd/-

(संदीप राज, भा.रा.से.)

(SANDEEP RAJ, I.R.S.)

आयकर आयुक्त (प्रशासन एवं करदाता सेवाएँ), मुंबई
Commissioner of Income Tax (Admin. & TPS), Mumbai

Copy forwarded for information and necessary action to:

1. All CCsIT/DGIT(Inv.), Mumbai
2. All Pr.CsIT & Central Charges /DsIT, Mumbai
3. The Addl. CIT (HQ) Admin. Mumbai.
4. The Addl. CIT (HQ) (Vig.), Mumbai
5. All Addl./Jt. CsIT concerned
6. The D.D.Os. concerned.
7. The I.T.O. (HQ) concerned
8. The officials concerned.

Vishal Sakore

(विशाल साकोरे, भा.रा.से.)

(VISHAL SAKORE, I.R.S.)

आयकर उपायुक्त (मुख्या.) कार्मिक, मुंबई
Dy. Commissioner of Income Tax (HQ) Personnel, Mumbai
For Pr. Chief Commissioner of Income Tax, Mumbai